

0A503/2000

(5)

29-9-2000 Hon. Mr. Justice R. R. K. Trivedi, VC  
Hon. Mr. S. Biswas, A.M.

List has been revised.

Nobody is present for the applicant.  
Sri V. K. Singh Counsel for the  
respondents is present. The  
application for restoration is  
dismissed. No order as to costs.

File sent  
on 16/10/00  
recd 16/10/00

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A.M.

VC

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